

Item No.1

C.P.No.248/2001 in
O.A.No.2146/99

(4)

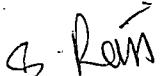
12.07.2001

Present: Applicant in person.

Mrs. Anuradha Priyadarshini, proxy of
Shri V.K.Rao, 1d. counsel for the
respondents.

Learned counsel for the respondents informed
that Hon'ble High Court has accorded stay in the
matter in CWP No.3848/2001 which was listed on
11.7.2001. The case is adjourned sine-die.

Parties will have liberty to revive this CP as
soon as the case in the High Court is decided or the
stay is vacated.



(SHANKER RAJU)
MEMBER(J)



(V.K. MAJOTRA)
MEMBER(A)